NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.01/2018

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES:

State Bank of India

V/s

Videocon Telecommunications Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
4.	HR. AMINESH	ilby CYRIL	1
	BISHT, MR. ANDSH MATKAR, MS. SALONI KAPADIA	AMPRCHAND MANGALDAS APV. FOR APPLICANT	SAV

Mr. Sandeep Ladda Mr. Aurup Dasgupta Mr. Hurch Meshani

RESPONDENT

<u>ORDER</u>

CP No. 01/I&BP/NCLT/MB/MAH/2018

The Counsel for the Petitioner as well as Corporate Debtor are present.

On the joint memo filed by both Counsel requesting time for required changes in the Petition, at their request, list this matter on 21.02.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)